

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.73166/2025 in Criminal Appeal No(s). 148-151/2014

ANJUM KHAN & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
THROUGH ITS PRINCIPAL SECRETRY

Respondent(s)

[FOR FINAL HEARING]

Date : 27-03-2025 This application was mentioned today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) : Mr. Zulfiker Ali P. S, AOR (mentioned by)

For Respondent(s) : Mr. Sudeep Kumar, AOR

Mr. P. Narasimhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.73166/2025:

List on 03.04.2025.

(SWETA BALODI)
ASTT. REGISTRAR-cum-PS

(POONAM VAID)
ASSISTANT REGISTRAR